

**GOVERNMENT OF INDIA  
OCEAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2857  
ANSWERED ON:14.03.2000  
SEA EROSION  
A.P. ABDULLAKUTTY

**Will the Minister of OCEAN DEVELOPMENT be pleased to state:**

- (a) whether Sea Erosion is a major problem in Kerala;
- (b) whether the Government propose to take precautionary measures to prevent this erosion;
- (c) whether the Government also propose to provide more funds for the maintenance of granite stone wall throughout the coastal belt; and
- (d) if not, whether the Government have any plan to exempt Kerala from the Coastal Building Regulatory Act?

**Answer**

MINISTER FOR OCEAN DEVELOPMENT

(DR. MURLI MANOHAR JOSHI)

(a) Yes, Sir.

(b) & (c) The Ministry of Water Resources, Government of India, has two programmes for maritime states to protect vulnerable coastal area from sea erosion. The first one is `National Coastal Protection Project (NCPP)` and the second one `Critical Anti Erosion Works in Coastal and other than Ganga States`. Under the first proposal, the Ministry of Water Resources have received a proposal from Government of Kerala at an estimated cost of Rs. 304 crores for construction of sea wall and reformation of damaged sea wall. The proposal has been examined and comments sent to the Government of Kerala for clarifications/modification of the proposal. The second programme has been referred to the Planning Commission for approval.

(d) The Ministry of Environment and Forests have no plans to exempt Kerala from the Coastal Regulation Zone Notification, 1991.